

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
: SHRI SANJAY PURI – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.09.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/41/9/AMR/2021		9 of IBC	Raj Lifters Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Counter not filed. Mr. Vishnu, Ld. Proxy counsel for the CD present and seeks time for filing counter. Hence, for filing counter, list the matter on 18.10.2023 as a last chance.

sd/-
MEMBER TECHNICAL

sd/-
MEMBER JUDICIAL